

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CANDID GUARD SERVICES PRIVATE LIMITED
OPERATING IN MANPOWER & SECURITY BUSINESS AT RAIPUR CHATTISGARH
[Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	CANDID GUARD SERVICES PRIVATE LIMITED CIN:U74920CT2007PTC020429 PAN:AADCC2806J
2.	Address of the registered office	E-2/55, SECTOR-7, AMLIDIH ROAD, NEW RAJENDRA NAGAR, RAIPUR, Chattisgarh, India, 492001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	E-2/55, SECTOR-7, AMLIDIH ROAD, NEW RAJENDRA NAGAR, RAIPUR, Chattisgarh, India, 492001
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA (No Business post Mar 2024)
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial Statements and other details of CD can be obtained by sending an email at cirp.candidguardservices@gmail.com List of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria is mentioned in detailed expression of interest which can be obtained by sending an email at cirp.candidguardservices@gmail.com
10.	Last date for receipt of expression of interest	28/02/2026
11.	Date of issue of provisional list of prospective resolution applicants	10/03/2026
12.	Last date for submission of objections to provisional list	15/03/2026
13.	Date of issue of final list of prospective resolution applicants	25/03/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30/03/2026
15.	Last date for submission of resolution plans	29/04/2026 by 6:00 PM IST
16.	Process email id to submit EOI	cirp.candidguardservices@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	Yes - UDYAM-CG-14-0000570 - Small

Note- CIRP Period is expiring on 8 Mar 2026 and the time-lines mentioned above are subject to the extension to be granted by Hon'ble NCLT.



For Candid Guard Services Private Limited

Sd/-

Prabhat Jain

Resolution Professional

IBBI Reg. No. IBBI/PA-001/IP-P-02233/2020-2021/13480

AFA Valid till 30.06.2026

Reg. Add: LIG 212, E-7 Arera Colony, Near Union Bank, Stop No 11, Bhopal, MP, 462016.

Communication Add: 15 Tapti Appartment, Roshanpura Sqr, Bhopal MP 462003

Date: 16 FEB 2026

Place: Bhopal